NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

AT ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra					
	T.P No.	Purpose	Section	Name of the Parties	

165/16 186/17 Hearing 391 394 Origami Cellulo Pvt. Ltd. SL.NO. NAME (IN CAPITAL) DESIGNATION & PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE** (Petitioner Respondent)

S. Vivekananda for VGB Associates 9845428653

for Petitioner

 \mathcal{Z} KAVITHA. H-C. 7544076145 for ROC

Counsel for petitioner is present. Counsel for ROC/RD is present. He has filed affidavit/ objections. Assistant from OL office is present. He has filed report.

Counsel for petitioner is directed to file two sets of copies.

List it for hearing to 21.04.2017.

MEMBER (T)